

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 6<sup>th</sup> September, 2022

No.HC.VII-72/2022/ 7631 /A. The District Judiciary at West Karbi Anglong, Hamren will be inaugurated **on 15.09.2022 (Thursday)**.

The following Officers of the Assam Judicial Service, who are already transferred and posted in the District Judiciary at West Karbi Anglong District, vide High Court's Notifications No.HC.VII-23/2022/5446/A. Dated 30.07.2022 & No.HC.VII-23/2022/1784/A. Dated 25.03.2022, are directed to join at their respective posts at Hamren, West Karbi Anglong District on **15.09.2022 at 10-00 a.m. positively** i.e. on the day of inauguration of District Judiciary at West Karbi Anglong, Hamren.

1. Shri Bablu Sutradhar, Addl. District and Sessions Judge, FTC, Margherita (under order of transfer as District and Sessions Judge, West Karbi Anglong, Hamren)
2. Shri Ajoy Kumar Basumatary, Secretary, District Legal Services Authority, Udalguri (under order of transfer as Chief Judicial Magistrate, West Karbi Anglong, Hamren with additional charge of the Secretary, District Legal Services Authority, Hamren, West Karbi Anglong District)

By Order,

*Sd/- Romen Baruah.*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-72/2022/ 7632 - 7656 /A.

Dated 06.09.2022

Copy to:-


1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.

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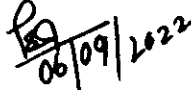


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6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. Shri Bablu Sutradhar, Addl. District and Sessions Judge, FTC, Margherita (under order of transfer as District and Sessions Judge, West Karbi Anglong, Hamren)
15. Shri Rajesh Kumar Todi, Addl. District and Sessions Judge, FTC, Sivasagar (under order of transfer as Addl. District and Sessions Judge, FTC, Margherita)
16. Shri Ajoy Kumar Basumatary, Secretary, District Legal Services Authority, Udalguri, (under order of transfer as Chief Judicial Magistrate, West Karbi Anglong, Hamren)
17. Shri Nayanjyoti Choudhury, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren (under order of transfer as Secretary, District Legal Services Authority, Udalguri)
18. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Chief Judicial Magistrate, \_\_\_\_\_
20. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
23. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
24. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
6/9/2022

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**

  
06/09/2022